

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3028
ANSWERED ON:29.11.2010
MALPRACTICE BY CONTRACTORS
Sayeed Muhammed Hamdulla A. B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether contractors in connivance with some corrupt officials sell their contracts to the third party which is the main cause of the poor quality of the road being constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details of the measures taken to curb this malpractice; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Rural Road is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The projects for rural roads sanctioned under PMGSY are executed by the respective State Governments who execute the works through contractors. In order to ensure transparency in tendering process and avoid cornering of tenders the following provisions have been made;

- (i) The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.
- (ii) The State Governments have been advised for e-tendering of the projects under programme.